

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1025
ANSWERED ON:16.08.2012
NRDWP
Lal Shri Kirodi

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of funds allocated under National Rural Drinking Water Programme (NRDWP) during the last three years and the current year, year-wise, State and Union territory-wise;
- (b) whether there is any monitoring mechanism for ensuring proper utilization of the allocated funds and assessment of the achievements;
- (c) if so, the details thereof;
- (d) whether some States/Union territories have not fully utilised funds allocated for the purpose during the said period;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the reaction of the Government thereto?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

- (a) The details of the funds allocated under National Rural Drinking Water Programme (NRDWP) during the last three years and the current year is at Annexure.
- (b) & (c) The Ministry monitors the progress of implementation of NRDWP through the online IMIS .The Ministry monitors the proper utilization of funds by reviewing the programme periodically by conducting Conferences of the State Secretaries in charge of rural water supply, regional review meetings , video conferencing etc. Senior officers/Programme officers/Technical officers of the Ministry visit the States to see the progress of implementation of the programme. Further State Governments are required to prepare Annual Action Plans to implement schemes, and activities under the programme to cover partially covered and quality affected habitations on priority and also mark the targeted habitations in the online Integrated Management Information System (IMIS) .The expenditure under the programme is also audited by the Comptroller and Auditor General of India (C&AG).Periodic impact assessment studies of the programme are also done.
- (d) to (f) A few States have not been able to spend the released amount fully in some years on account of various reasons such as delays in procurement processes , taking up multi-village schemes that require 2-3 years for completion , imposition of model code of conduct due to declaration of election, time taken for preparatory activities , delayed release of funds to implementing agencies etc.